

# HIGH COURT OF MANIPUR AT IMPHAL

## OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF OCTOBER, 2022

### HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2817	304	3121	123	13	136	124	6	130	2816	311	3127

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
6	0	6	214	19	233	2	0	2	38	30	68

### SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
4889	2765	7654	203	123	326	216	154	370	4876	2734	7610

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
32	10	42	993	614	1607	1	0	1	189	95	284

*P. Athing 10/11/22*  
SUPERINTENDENT: STATEMENT

REGISTRAR (JUDL.)